

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

Original application No.70 of 2021 (SZ)  
(Through Video Conference)

**IN THE MATTER OF**

Tribunal on its own motion – SUO MOTU Based on the  
News item in Dinamalar Newspaper, Chennai, dated  
05.02.2021, "Sewage water flows in Thirukazhukundram:  
Underground sewerage is needed.

..Applicant(s)

Versus

1. The Principal Secretary to Government  
Public Works Department  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600 009.
2. The Principal Secretary to Government of Tamil Nadu  
Health and Family Welfare Department  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600 009.
3. The Secretary to Government of Tamil Nadu  
Department of Environment & Forests  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu  
Municipal Administration and Water Supply Department  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600 009.
5. The Chairman  
Tamil Nadu Pollution Control Board  
No.76, Anna Salai, Guindy  
Chennai, Tamil Nadu – 600 032

  
Joint Director (Schemes)  
Commissionerate of Town Panchayats  
Chennai - 28.

  
Commissioner  
Commissionerate of Town Panchayats  
Urban Administrative Office Campus  
Chennai - 600 028.

(16/25)

6. Directorate of Town Panchayats  
Rep. by its Director  
7<sup>th</sup> & 8<sup>th</sup> Floor, Urban Administrative  
Office Campus, Chennai – 600 028
7. Tamil Nadu Water Supply and Drainage Board  
Rep. by its Managing Director  
31, Kamarajar Salai, Chepauk  
Chennai – 600 005
8. The District Collector  
Chengalpet District  
Collector Office, GST Road  
Chengalpattu - 603 001
9. Thirukazhkundram Town Panchayat  
Rep. by its Executive Officer  
Thanthai Periyar Maligai  
Chengalpattu Road  
Thirukazhukundram – 603 109. ... Respondents

#### REPORT FILED ON BEHALF OF THE RESPONDENTS 4 & 6

I, Dr. R. Selvaraj, IAS, S/o. Mr. Ramasamy aged about 52 years presently discharging my duties as Commissioner of Town Panchayats, having its office at 7<sup>th</sup> and 8<sup>th</sup> Floor, Urban Administrative Building, M.R.C. Nagar, Chennai - 28 and I file this Report for myself and on behalf of the 4<sup>th</sup> respondent also:

1. It is submitted that this Hon'ble National Green Tribunal, Southern Zone at Chennai, on its own motion SUO MOTU, taken up the news items published under the headlines as "Sewage water flows in Thirukkazhukundram", in Dhinamalar News Paper, Chennai edition dated 05.02.2021, and directed to constitute a Joint Committee, to inspect the area in question, submit a factual as well as action taken

212  
211  
210  
209  
208  
207  
206  
205  
204  
203  
202  
201  
200  
199  
198  
197  
196  
195  
194  
193  
192  
191  
190  
189  
188  
187  
186  
185  
184  
183  
182  
181  
180  
179  
178  
177  
176  
175  
174  
173  
172  
171  
170  
169  
168  
167  
166  
165  
164  
163  
162  
161  
160  
159  
158  
157  
156  
155  
154  
153  
152  
151  
150  
149  
148  
147  
146  
145  
144  
143  
142  
141  
140  
139  
138  
137  
136  
135  
134  
133  
132  
131  
130  
129  
128  
127  
126  
125  
124  
123  
122  
121  
120  
119  
118  
117  
116  
115  
114  
113  
112  
111  
110  
109  
108  
107  
106  
105  
104  
103  
102  
101  
100  
99  
98  
97  
96  
95  
94  
93  
92  
91  
90  
89  
88  
87  
86  
85  
84  
83  
82  
81  
80  
79  
78  
77  
76  
75  
74  
73  
72  
71  
70  
69  
68  
67  
66  
65  
64  
63  
62  
61  
60  
59  
58  
57  
56  
55  
54  
53  
52  
51  
50  
49  
48  
47  
46  
45  
44  
43  
42  
41  
40  
39  
38  
37  
36  
35  
34  
33  
32  
31  
30  
29  
28  
27  
26  
25  
24  
23  
22  
21  
20  
19  
18  
17  
16  
15  
14  
13  
12  
11  
10  
9  
8  
7  
6  
5  
4  
3  
2  
1

*[Signature]*  
Joint Director (Schemes)  
Commissionerate of Town Panchayats  
Chennai - 28.

*[Signature]*  
Commissioner  
Commissionerate of Town Panchayats  
Urban Administrative Office Campus  
Chennai - 600 028.

(17/25)

report, along with short term and long term measures, to resolve the issue in an effective manner.

2. It is submitted that the Joint Director (Schemes), represented the Joint Committee, on behalf of the 6<sup>th</sup> respondent. The Joint Committee after inspecting the site on 01.04.2021 submitted its report dated 05.04.2021. This Hon'ble Tribunal after perusing and recording the Short Term and Long Term measures proposed by the Joint Committee, has directed the 4<sup>th</sup> and 6<sup>th</sup> respondent to submit a report on or before 02.08.2021, as to whether the proposal submitted by the Tirukazhukubndram Town Panchayat has been pending and they are on what stage.
3. As regard the Short Term measures and strengthening the Solid Waste Management, proposed by the Joint Committee, it is submitted that the 9<sup>th</sup> respondent Town Panchayat in coordination with Engineering wing of 6<sup>th</sup> respondent has conducted site inspections, prepared and submitted the proposals for the following, as the Town Panchayat has no funds to meet the same on its own:
  - i). Fecal Sludge Treatment Plant (FSTP) of 25 KLO,
  - ii). On-Site Treatment Facilities for Liquid Waste Management
  - iii). Improvements in Resource Recovery Park
  - iv). Vehicles for strengthening the Solid Waste Management
4. It is submitted that the proposal for commissioning of Fecal Sludge Treatment Plant (FSTP) of 25 KLO, was received from the 9<sup>th</sup> respondent Town Panchayat on 30.07.2020, vide its Na.Ka.No.112/2020, dated 12.07.2021, through the Assistant Director of Town Panchayat, Kancheepuram Zone. The same was forwarded to the 4<sup>th</sup> respondent vide Na.Ka.No.8903/2019/B5, dated 17.09.2020 requesting funds. The 4<sup>th</sup> respondent in its Lr.No.15995/TP.III/2020-1, dated 22.10.2020, advised to send the proposal to the TUFIDCO, to place the same before the IUDM Project sanctioning authority.

  
 Joint Director (Schemes)  
 Commissionerate of Town Panchayats  
 Chennai - 28.

  
 Commissioner  
 Commissionerate of Town Panchayats  
 Urban Administrative Office Campus  
 Chennai - 600 028.

Accordingly, the instruction was complied with and the proposal was submitted to the TUFIDCO under Na.Ka.No.14034/2017/B5, dated 23.12.2020. It is reliably learnt that the sanctioning authority has not yet taken this matter for its discussion due to COVID19, State Assembly Elections and transition of new Government. This respondent will proceed further and process the proposal, once the communication is received from the TUFIDCO.

5. It is submitted that the proposal for Liquid Waste Management and construction of on-site treatment facilities at five locations with an estimated cost of Rs.54.50 Lakhs was received on 29.07.2021 from the 9<sup>th</sup> respondent Town Panchayat. The same is under technical scrutiny. Once the technical scrutiny is over, it would be placed to obtain administrative sanction. Thereafter, this proposal will be placed before the sanctioning authority of viable funding options/ schemes/projects, like CGF, IUDM, SBM 2.0, etc., Further, follow up will be proceeded under appropriate guidelines.
6. It is submitted that the proposal for constructing vermi compost shed, manure shed, B.T approach road, roofing for window platform, providing drinking water supply, lighting arrangements, plantation with three guard for Resource Recovery Park at Vadakupattu with estimated cost of 65.50 Lakhs was received on 29.07.2021 from the 9<sup>th</sup> respondent Town Panchayat. This proposal to be considered under Swatch Bharath Mission 2.0 (SBM 2.0). The updated guideline from the Government of India is awaited. Nevertheless, this proposal is already forwarded for technical scrutiny of competent wing. The administrative sanction and placing the proposal before the funds sanctioning authority under SBM 2.0 will follows thereafter.
7. It is submitted that the proposal for the purchase of TATA Ace 2 nos and 7 Battery Operating vehicles at the estimated cost of 148.40 Lakhs

10/11/21

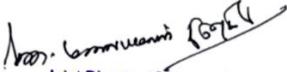
  
 Joint Director (Schemes)  
 Commissionerate of Town Panchayats  
 Chennai - 28.

  
 Commissioner  
 Commissionerate of Town Panchayats  
 Urban Administrative Office Campus  
 Chennai - 600 028.

(19/11/21)

was received from the 9<sup>th</sup> respondent on 29.07.2021. So far, the cost of such proposals was met from the SBM. Now, the SBM scheme was over and new SBM 2.0 has been launched. However, the guidelines for the same are not yet received from the Government of India. The feasibility to place this proposal before the SBM 2.0 will be finalised after receiving appropriate guidelines. If this cannot be accommodated under SBM 2.0, alternative source of funding/scheme/project will be studied and decided. Hence, it require time proceed further. However, the same would be addressed within this financial year.

It is therefore, prayed that this Hon'ble Tribunal may be pleased to record the same and pass such further other orders deems so fit to the circumstance of the case and thus render justice.

  
 Joint Director (Schemes)  
 Commissionerate of Town Panchayats  
 Chennai - 28.

  
 Commissioner  
 Commissionerate of Town Panchayats  
 Urban Administrative Office Campus  
 Chennai - 600 028.

Dated at Chennai on this July, 2021.

(20/25)